

Room No. - 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma

Additional District Judge (ADJ) -

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases: 24

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	42/2014	60891/16	KOTAK MAHINDRA BANK LTD Vs. SARABJEET SINGH — 16.09.20
2	EX		405/17	CHOLAMANDLAM INVESTMENT AND FINANCE Vs. MOHAN BIR SINGH AND ORS — 16.09.20
3	EX		925/17	CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD Vs. RAKHI KAPOOR AND ORS — 16.09.20
4	Civ DJ		1223/17	YOGESH CHANDRA SAREEN Vs. FLORIAN HOSPITALITY PVT LTD — 16.09.20
5	EX		1348/17	STATE BANK OF INDIA Vs. BALRAJ — 16.09.20
6	EX		1350/17	STATE BANK OF INDIA Vs. BASANT JOSHI — 16.09.20
7	EX		1351/17	STATE BANK OF INDIA Vs. JAGDISH PRASAD BAHOTIA — 16.09.20
8	EX		1476/17	M/S CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD. Vs. ALKA GUPTA AND ORS. — 17.09.20
9	EX		139/18	HDFC Bank Vs. RAJESH KUMAR — 17.09.20
10	Civ DJ		594/18	SONIA SUBHIKHI Vs. FLORIAN HOSPITALITY PVT LTD — 17.09.20
11	EX		879/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. ARVINDER KAUR — 17.09.20
12	EX		880/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. KULDEEP SINGH — 17.09.20
13	Civ DJ		1328/18	PUNJAB AND SINDH BANK Vs. M/S. ROMY CREATIONS AND ORS — 17.09.20
14	EX		383/19	PHOENIX ARC PVT. LTD. Vs. DARSHAN KAUR — 17.09.20
Issues				
15	Civ DJ	200/2016	11982/16	RAJESH KUMARI ORS Vs. ARVINDER SINGH JAGGI @ VINTY AND ANR — 13.08.20
Plaintiff/Petitioner Evidence				
16	Civ DJ	169/2016	9670/16	SMT ADARSH KHURANA Vs. SMT KRISHNA KHURANA — 16.10.20
17	Civ DJ	731/2016	11971/16	SUSHILA Vs. DEEPA — 16.10.20
18	Civ DJ	266/2016	10414/16	AMARJIT SINGH ORS Vs. ANIL KUMAR ORS — 17.10.20
19	Civ DJ	785/2016	10898/16	DAVINDER KAUR Vs. RAJESH KUMARI AND ORS — 17.10.20
20	Civ DJ		345/18	RAJ KUMAR JAIN Vs. AMIT SHANNON — 19.10.20
Defendant/Respondent Evidence				
21	Civ DJ	450/2016	11535/16	BHARTI DUTT Vs. CHANDER BHUSHAN DUTTA — 20.07.20
Misc. Arguments				
22	Civ DJ	309/2016	12434/16	ANJANI TECHNOPLAST LTD AND ANR Vs. SURENDRA KUMAR PARUCHURI AND ANR — 28.09.20
Misc./ Arguments				
23	EX		645/18	RAJESH GARG Vs. KRISHAN PAL SINGH — 28.09.20
Order on Misc. Application				
24	Civ DJ		686/18	M/S BABBAR INTERNATIONAL Vs. M/S P C GLOBAL MERCHANDISING PVT LTD AND ORS — 27.07.20

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District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma

Additional District Judge (ADJ) -

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11	EX		879/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. ARVINDER KAUR — 17.09.20
12	EX		880/18	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. KULDEEP SINGH — 17.09.20
13	Civ DJ		1328/18	PUNJAB AND SINDH BANK Vs. M/S. ROMY CREATIONS AND ORS — 17.09.20
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Plaintiff/Petitioner Evidence				
16	Civ DJ	169/2016	9670/16	SMT ADARSH KHURANA Vs. SMT KRISHNA KHURANA — 16.10.20
17	Civ DJ	731/2016	11971/16	SUSHILA Vs. DEEPA — 16.10.20
18	Civ DJ	266/2016	10414/16	AMARJIT SINGH ORS Vs. ANIL KUMAR ORS — 17.10.20
19	Civ DJ	785/2016	10898/16	DAVINDER KAUR Vs. RAJESH KUMARI AND ORS — 17.10.20
20	Civ DJ		345/18	RAJ KUMAR JAIN Vs. AMIT SHANNON — 19.10.20
Defendant/Respondent Evidence				
21	Civ DJ	450/2016	11535/16	BHARTI DUTT Vs. CHANDER BHUSHAN DUTTA — 20.07.20
Misc. Arguments				
22	Civ DJ	309/2016	12434/16	ANJANI TECHNOPLAST LTD AND ANR Vs. SURENDRA KUMAR PARUCHURI AND ANR — 28.09.20
Misc./ Arguments				
23	EX		645/18	RAJESH GARG Vs. KRISHAN PAL SINGH — 28.09.20
Order on Misc. Application				
24	Civ DJ		686/18	M/S BABBAR INTERNATIONAL Vs. M/S P C GLOBAL MERCHANDISING PVT LTD AND ORS — 27.07.20

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:29

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	11/2016	12400/16	PULKIT KUMAR AND ORS. Vs. SUSHIL KUMAR AND ORS. 20/7/20
2	EX		240/17	MANGAT RAM Vs. SANJAY KUMAR 20/7/20
3	EX		338/18	M/S JANA LAKSHMI FINANCIAL SERVICES LTD Vs. M/S G K INDUSTRIES AND ORS 20/7/20
4	EX		471/18	ARUN SHARMA Vs. RAKESH KUMAR 20/7/20
5	EX		849/18	M/S HOME CREDIT INDIA FINANCE P. LTD. Vs. SAVESH ALI 20/7/20
6	EX		1546/18	HDB FINANCIAL SERVICES LTD Vs. KEDAR NATH 20/7/20
7	EX		1547/18	HDB FINANCIAL SERVICES LTD. Vs. SATPAL BHATIA 20/7/20
8	EX		107/19	M/S INDUSIND BANK LTD. Vs. YUDHVIR SINGH 20/7/20
9	EX		189/19	M/S SHEEL CREDITS P. LTD. Vs. PANKAJ SADANA AND ORS 20/7/20
10	EX		407/19	DHANLAXMI BANK LTD Vs. MANGAL SEN 20/7/20
11	EX		907/19	M/S MARS DISTRIBUTIONS Vs. ANKUR TYAGI 20/7/20
12	EX		919/19	M/S HOME CREDIT INDIA FINANCE PVT LTD Vs. MAHENDER SINGH 20/7/20
13	EX		1089/19	PERMINDER KAUR Vs. SUMAN RAIN AND ORS 20/7/20
Issues				
14	Civ DJ	94/2016	11605/16	NITYANAND @ NITIN Vs. VINOD KUMAR ORS 21/7/20
15	Civ DJ		1186/18	ASHMEETA KOHLI AND ANR Vs. M/S GPS PROPERTIES PVT LTD 22/7/20
Plaintiff/Petitioner Evidence				
16	Civ DJ	529/2014	7841/16	KASHMERO Vs. SUBHASH 05/8/20
17	Civ DJ	531/2014	10360/16	KASHMERO Vs. SATISH 05/8/20
18	Civ DJ	24/16/2016	10089/16	SUNITA Vs. ANITA 05/8/20
19	Civ DJ	64/16/2016	12221/16	ANURADHA MANCHANDA Vs. CENTRAL BANK OF INDIA ORS. 3/9/20
20	Civ DJ	393/2016	8558/16	VINOD KUMAR GUPTA Vs. RAJENDER SINGH ANR 3/9/20
21	Civ DJ	80/16/2016	9371/16	AMANPREET SINGH Vs. MS UNITED ARTLOGISTICS P. LTD. ORS. 4/9/20
22	Civ DJ		214/17	JACOB PHILLIP Vs. M/S AURUM REALCON P. LTD. 4/9/20
23	Civ DJ		1275/17	OM PRAKASH Vs. POONAM 4/9/20
Defendant/Respondent Evidence				
24	Civ DJ	21/16/2016	9331/16	VIKRAM DHAND Vs. MADAN SHARMA 2/7/20
Misc./ Arguments				
25	EX	31/2014	61309/16	RELIANCE CAPITAL LTD Vs. KAPIL DEV 04/8/20
Misc. Arguments				
26	Misc DJ	7/2016	58266/16	VINOD KUMAR GUPTA Vs. JOGINDER KAUR OTHERS 04/8/20
Order on Misc. Application				
27	Civ DJ	3/16/2016	12269/16	SH. HARMINDER SINGH Vs. SMT. RUCHI SINGH 04/8/20
28	Civ DJ	2/16/2016	12268/16	HARMINDER SINGH Vs. M/s RUCHIKA PLASTIC INDUSTRIES 04/8/20
Final Arguments				
29	RCA DJ		133/17	GAURAV TYAGI AND ORS. Vs. RADHEY SHYAM DHANJAL AND ANR. 21/7/20

ROOM No. 131

Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA
Civil Judge

CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:33

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	6/2015	61441/16	MOHD HALIM Vs. SH. MANOJ BHARTI
2	EX		323/17	SUNIL DUTT Vs. SUNDER SINGH JANGRA
3	EX		625/17	SINGHMAN FINEX PVT LTD THROUGH ITS DIRECTORS /AR Vs. PAWAN GROVER
4	EX		646/17	RAMA ARJUN RETAIL PVT LTD Vs. ABDUL KALAM
5	EX		752/17	ASHA LATA Vs. SURENDER KUMAR CHADHA
6	EX		832/17	GARDEX Vs. JATINDER AHLAWAT
7	EX		303/18	ABHAY RAJ VERMA Vs. BSES
8	EX		329/18	PATIALA CARGO ROADLINES LTD Vs. PRINCE CHOPRA
9	EX		503/18	RAMA ARJUN RETAIL PVT LTD Vs. BHAIKAV DUTT PANT
10	EX		655/18	RAJIV TYAGI Vs. GURU NANAK INTERNATIONAL PVT LTD
11	EX		106/19	AJAY JAIN Vs. AJAY TIWARI
12	EX		417/19	GOPAL BOOK BINDING Vs. SHREE ADS
13	EX		617/19	MARS DISTRIBUTION Vs. SOURABH
14	EX		725/19	HDFC BANK LTD Vs. DHAN PAL
15	EX		830/19	SADHNA SALES CORP. Vs. REALCASH TECH. LTD.
16	EX		111/20	DIVYA SHARMA Vs. ANKITA OBEROI JUNEJA
17	EX		195/20	M/S SHRIRAM TRANSPORT FINANCE CO LTD Vs. SH RAVINDER SINGH CHANDOK AND ANR
18	EX		197/20	M/S BAJAJ FINANCE LTD Vs. JASBIR SINGH
19	EX		198/20	POOJA FINELEASE LTD Vs. PRIYANKA SONI
20	CS SCJ		239/20	VIJAY KUMAR BANSAL Vs. UNION OF INDIA
21	EX		244/20	AXIS BANK LTD Vs. MANOJ YADAV
22	EX		296/20	KALRA HOSPITAL SRCNC PVT LTD Vs. AMARJEET KAUR
23	EX		389/20	RAJESH Vs. ANKIT
24	EX		390/20	RAM KISHAN ROHILLA Vs. ANKIT
Defendant/Respondent Evidence				
25	CS SCJ	375/2013	8989/16	PURAN DEVI Vs. GIAN DEVI
Misc./ Arguments				
26	CS SCJ		241/18	DR. S.K. GUPTA Vs. ATEEK KHAN
27	CS SCJ		242/18	DR. S.K. GUPTA Vs. KHEM BHADUR SHAH
28	CS SCJ		243/18	DR. S.K. GUPTA Vs. ATEEK KHAN
29	CS SCJ		214/19	LALIT KUMAR KHATTAR Vs. JITENDER SETHI
Misc. Arguments				
30	EX		135/19	BABA SURTA SINGH @ SURTAI NATH Vs. PANCHESHWAR MAHADEV MAHAKALI SHANI DEV MANDIR
31	Misc SCJ		74/19	RAMESH CHANDER Vs. GOVERDHAN (SINCE DECEASED)
Misc./ Arguments				
32	CS SCJ		206/20	CHAND RANI Vs. MUKESH KUMAR
Final Arguments				
33	CS SCJ		1230/18	CORPORATION BANK Vs. GURCHARAN

All cases are fixed for 05/06/2020

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge
Criminal Cause List Dated 27-03-2020 Total Cases:7

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	242/1/2010	57541/2016	STATE Vs. RAHUL ETC. 26-5-APP.	312 /2008 (Vikas Puri)
2	CT Cases		6/2019	CHANDRAKALA DEVI AND ANR. Vs. SHABANA AND ORS	/0 (Anand Parbat) 5-6-APP
3	CA		25/2020	NAVEEN KUMAR Vs. THE STATE	382 /2013 (NIHAL VIHAR) 8-5-APP
Charge					
1	SC		256/2019	STATE Vs. RAMESH CHAND	421 /2014 (Anand Parbat) 2-6-ch.
Prosecution Evidence					
5	SC	2/16/2016	57185/2016	STATE Vs. RAM BACHAN ORS	114 /2014 (Anand Parbat) 10-7-PE
6	SC	6/1/2016	55990/2016	STATE Vs. PARVEEN	463 /2015 (Patel Nagar) 17-7-PE
	SC		691/2018	STATE Vs. NARESH	142 /2017 (Ranjit Nagar) 17-7-PE

Room No.

154

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Rajesh kr. Singh
Additional Sessions Judge

ARI

Criminal Cause List Dated 27-03-2020 Total Cases:10

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC		707/2018	STATE Vs. KRISHAN MOHAN	288 /2018 (NIHAL VIHAR)
2	SC		731/2019	STATE Vs. MANISH	0180 /2019 (Anand Parbat)
For Bail					
	Bail Matters		433/2020	STATE Vs. MANISH	180 /2019 (Anand Parbat)
Prosecution Evidence					
4	SC	9/2015	56326/2016	STATE Vs. RAJ KUMAR SAH	476 /2014 (Ranhola)
5	SC	52/2015	56872/2016	STATE Vs. ROHIT . .	157 /2015 (Khyala)
6	SC	38/2016	57499/2016	STATE Vs. TARUN @ BHUTTAN @ BUGGAL	1090 /2015 (Patel Nagar)
7	SC	78/2016	57507/2016	STATE Vs. KARAN YADAV _s	137 /2016 (Paschim Vihar East)
8	SC		150/2018	STATE Vs. SATBIR SINGH RATI	495 /2017 (Paschim Vihar West)
9	SC		21/2019	STATE Vs. BANSIDHAR UPPADHAYE	350 /2018 (Mundka)
Final Argument					
10	SC		598/2017	STATE Vs. MUKESH KUMAR	406 /2017 (Rajouri Garden)

ORDER
Civil Suit
Subhash Chandra vs. Suresh Nayak - 09-4-2020

COURT. NO. 221

Room No-132

District and Sessions Judge, West, THC
IN THE COURT OF Mr.Sunil Beniwal
ASJ/SPECIAL JUDGE(NDPS)

Criminal Cause List Dated 27-03-2020 Total Cases:13

सुनील बेनीवाल
SUNIL BENIWAL
अतिरिक्त सत्र न्यायाधीश
Additional Sessions Judge/

विशेष न्यायाधीश (एन.डी.पी.एस) का पूर्व जिला
Special Judge (NDPS), West
कमरा नं. 132, तीस हजारी न्यायालय, दिल्ली
Room No. 132, Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	Cr Rev	12/5/20	79/2020	VISHAL SHARMA Vs. BIJENDRA PRASAD SINGH	/0 ()
For Bail					
2	Bail Matters		401/2020	STATE Vs. VIPIN MAKHIJA	292 /2019 (NIHAL VIHAR)
Charge					
3	SC	08/5/2006	58272/2016	STATE Vs. SATISH CHANDER @ TYAGI	424 /2016 (Hari Nagar)
4	SC	05/5/2006	419/2019	STATE Vs. CHANDNI	357 /2019 (NIHAL VIHAR)
Prosecution Evidence					
5	SC	05/5/2016 F-2/N/2016	56939/2016	STATE Vs. ANTHONY UMEH ANR.	109 /2015 (Crime Branch-West Delhi)
6	SC	30/5/2016	57906/2016	STATE Vs. UGBOAJA CHIKWADO CORNELIUS	75 /2016 (Crime Branch-West Delhi)
7	SC	22/5/2016	426/2017	STATE Vs. RAM NARAIN RAI	171 /2017 (Moti Nagar)
8	SC	28/5/2016	553/2017	STATE Vs. MOHD GUDDU	330 /2017 (Rajouri Garden)
9	SC	29/5/2016	660/2017	STATE Vs. NABI ALAM @ ABBAS	127 /2017 (Crime Branch-West Delhi)
10	SC	30/5/2016 F	870/2018	STATE Vs. RAJESH KUMAR	607 /2018 ()
11	SC	27/5/2016 F	98/2019	STATE Vs. HEERA @ DEVRAJ	371 /2018 (Khyala)
12	SC	30/5/2016 F	41/2020	STATE Vs. SANJEEV KUMAR	86 /2018 (Anand Parbat)
Misc. Arguments					
13	Cr Rev	6/5/2020	71/2020	JAGDISH SHARMA Vs. STATE	/0 ()

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate

19/6/20

Criminal Cause List Dated 27-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	50/P/2014	16125/2016	CHURIWALAN Vs. PANCHAYAT MOHALLA CHURIWALAN	/0 ()
Misc./ Appearance					
2	Cr. Case	19/PN/2014	61829/2016	STATE Vs. MAHENDER	48 /2013 (Patel Nagar)
3	Cr. Case		548/2018	STATE Vs. SONU KUMAR	194 /2017 (Ranjit Nagar)
4	Cr. Case		1185/2018	STATE Vs. VIPIN KUMAR	282 /2017 (Patel Nagar)
5	Cr. Case		1510/2019	STATE Vs. CANCELLATION	0191 /2013 (Patel Nagar)
Misc. cases/purpose					
6	Ct. Cases		2578/2019	RAHUL CHHABRA Vs. R.K. CONSTRUCTIONS	/2019 (Ranjit Nagar)
7	Ct. Cases		5682/2019	RAHUL CHHABRA Vs. MAHESH KUMAR	/2019 (Ranjit Nagar)
Misc./ Appearance					
8	Cr. Case		6759/2019	STATE Vs. SHIVAM DUA	97 /2019 (Patel Nagar)
9	Cr. Case		7315/2019	STATE Vs. PANKAJ KUMAR	121 /2019 (Patel Nagar)
10	Cr. Case		7722/2019	STATE Vs. MAJNU @ RAJ	155 /2019 (Ranjit Nagar)
Misc. cases/purpose					
11	Ct. Cases		871/2020	ROHIT TIWARI Vs. DWARKA PRASAD PANDEY	/2019 (Ranjit Nagar)
12	Ct. Cases		1510/2020	RAJESH KUMAR GULIA Vs. TEJASVITA ELECTRONICS LLP	/2020 (Patel Nagar)
Charge					
13	Cr. Case		947/2017	STATE Vs. ANUP SINGH AND ANR	455 /2016 (Ranjit Nagar)
14	Cr. Case		3955/2018	STATE Vs. ANOOP SINGH	482 /2016 (Ranjit Nagar)
15	Cr. Case		8978/2018	STATE Vs. SHEIKH BARIK	425 /2016 (Patel Nagar)
16	Cr. Case		3860/2019	STATE Vs. NISHANT	291 /2018 (Patel Nagar)
17	Cr. Case		6933/2019	STATE Vs. SUSHILA	497 /2016 (Patel Nagar)
Prosecution Evidence					
18	Ct. Cases	38/2014	2540/2016	SIMMI SAHNI Vs. SANDEEP PURI AND ORS	/0 (Ranjit Nagar)
19	Cr. Case	77/RN/2015	60692/2016	STATE Vs. RAHUL RAI ORS	685 /2014 (Ranjit Nagar)
20	Cr. Case		75970/2016	STATE Vs. RAMANUJ PASWAN	780 /2015 (Ranjit Nagar)
21	Cr. Case		9653/2018	STATE Vs. SUSHIL @ PAHARI	017681 /2018 (Patel Nagar)
22	Cr. Case		4547/2019	STATE Vs. ROHIT SHARMA	320 /2018 (Patel Nagar)
Statement of Accused					
23	Cr. Case		1414/2019	STATE Vs. SAGAR @ GHODA	0370 /2018 (Patel Nagar)
Defence Evidence					
24	Cr. Case	33/PN/2014	72298/2016	STATE Vs. MOHD NIZAM @ HATHI	652 /2007 (Patel Nagar)
Misc. Arguments					

19/6/20

Chief Metropolitan Magistrate, West, THC

IN THE COURT OF Ms. Neha

Addl. Chief Metropolitan Magistrate

Criminal Cause List Dated 27-03-2020 Total Cases:32

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
25	Ct. Cases	26/P/2014	11669/2016	SHRI HARISH CHAND VADEHRA Vs. STATE	424 /2004 (Patel Nagar)
26	Ct. Cases	200/P/2014	5487/2016	SATISH BHARTI Vs. SATISH KUMAR MITTAL AND ORS	/0 (Patel Nagar)
Final Arguments					
27	Cr. Case	54/PN/2014	65945/2016	STATE Vs. RAJBIR SINGH	100 /2006 (Patel Nagar)
Order on Misc. Application					
28	Cr. Case	35/AP/2014	71569/2016	STATE Vs. MAHABIR PRASAD	565 /1998 ()
29	Ct. Cases	47/P/2015	16152/2016	KAUSHAL KISHORE JHA Vs. VIJAY KUMAR JHA	/0 (Patel Nagar)
30	Cr. Case		73778/2016	STATE Vs. RAVI KUMAR	277 /2012 (Patel Nagar)
Arguments					
31	Ct. Cases		22603/2016	RAMPHAL Vs. VIKASH BATRA	/0 (Patel Nagar)
Judgement					
32	Cr. Case	24/RN/2014	64970/2016	STATE Vs. SWETA PRASAD	63 /2012 (Ranjit Nagar)

19/6/20

District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR
Additional District Judge Room No-137
CIVIL CAUSE LIST DATED 27-03-2020 Total Cases:48

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	EX	28/2016	60744/16	KOTAK MAHINDRA PRIME LTD Vs. INDU BALA
2	Civ DJ	411/2016	8604/16	MS EMPIRE HOME APPLIANCES PVT LTD Vs. MS AIJAY ENTERPRISES AND ANR
3	EX		61343/16	HDFC BANK LTD Vs. KAVITA
4	EX		61460/16	GULSHAN KUMAR JOLLY Vs. UMESH VERMA
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5	EX		61620/16	L AND T FINANCE LTD Vs. SUREH KUMAR
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6	EX		217/17	M/s Garg Industries Vs. M/s Mark Cable Company
7	EX		251/17	SANTOSH KHILLAN Vs. MANISHA
8	EX		375/17	HDB FINANCIAL SERVICES LTD. Vs. LALAIT KUMAR SAGAR AND OTHERS
9	EX		1239/17	M/S CHOLAMANDLAM INVESTMENT AND FINANCE COMPANY LTD Vs. DEEPAK SONIK AND ANR
10	EX		1508/17	AU SMALL FINANCE BANK LTD. Vs. MANISH KUMAR AND ORS.
11	EX		16/18	AU SMALL FINANCE BANK LTD Vs. MD IBRAHEEM AND ORS
12	EX		119/18	SIMMI KUNDRA Vs. SANJAY KHURANA AND ANR
13	EX		468/18	MAGMA FINCORP LTD. Vs. ADITYA OVERSEAS AND ORS.
14	Civ DJ		869/18	PARUL SHOKEEN Vs. SUDESH
15	EX		1131/18	Kotak Mahindra Bank Ltd. Vs. HUCKUM SINGH AND ANR
16	ARBTN		73/18	SUNITA SETHI Vs. M/S HDFC BANK LTD. AND ANR.
17	EX		1233/18	HDB FINANCIAL SERVICES LTD. Vs. AVINASH PANDEY
18	ARBTN		77/18	MANCHUN SHARMA Vs. A.U. FINANCIERS INDIA LTD.
19	EX		1271/18	VEENA SOOD Vs. RAM P. THAKUR
20	EX		1445/18	HDB FINANCIAL SERVICES LTD Vs. TARA CHAND
21	EX		1494/18	HDB FINANCIAL SERVICES LTD Vs. SUNIL S
22	Civ DJ		391/19	PARBHATI LAL Vs. DHARAM WATI
23	EX		705/19	Kotak Mahindra Bank Ltd. Vs. RAJ KUMAR AND ANR
24	EX		708/19	Kotak Mahindra Bank Ltd. Vs. NISHA SHARMA
25	EX		715/19	HDFC Bank Vs. JITENDER PAL SINGH
26	EX		761/19	M/S KOTAK MAHINDRA BANK LTD Vs. SAURABH SINGH
27	EX		765/19	M/S KOTAK MAHINDRA BANK LTD Vs. MR. SACHIN SHERA
28	EX		768/19	M/S KOTAK MAHINDRA BANK LTD Vs. DEEPAK CHAURASIA
29	Civ DJ		601/19	RAJNI Vs. SITA RAM AND ORS
30	EX		905/19	Indusind Bank LTD Vs. MR. SARITA KARAN AND ANR
31	EX		1080/19	SMT BINDU DHANWAL Vs. M/S KSMAC PC SUPPORT LLP AND ANR
32	EX		1093/19	M/S HDFC BANK LTD. Vs. CHARANJEET KAUR
33	EX		23/20	HDB FINANCIAL SERVICES LTD. Vs. RATHI TRADING CO. AND ORS.
34	EX		32/20	HDFC BANK LTD. Vs. RICH EARTH INFRATEL P. LTD. AND ANR.
35	EX		33/20	M/S KOTAK MAHINDRA BANK LTD Vs. SH BALRAM RAMNATH AND ANR
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37	Civ DJ	62/2016	9637/16	BABITA VERMA Vs. NARESH KUMAR BABBAR

District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR

Additional District Judge

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39	Civ DJ	349/2016	10745/16	ASHOK DAMIR Vs. SONIA ARORA
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41	EX		580/17	AU FINANCIERS INDIA LTD. Vs. NAVEEN KUMAR YADAV AND ORS.
42	EX		1516/17	SARVESH KUMAR Vs. BRAJESHWAR PRASAD
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43	Civ DJ	98/2016	10593/16	OM LOGISTICS LTD Vs. STESALIT LTD
44	Civ DJ	504/2016	11089/16	RAJ SINGH Vs. DHARAM SINGH
45	RCA DJ		61235/16	JAI DEV Vs. PHOOL CHAND
46	RCA DJ		7/18	SURESH KUMAR MEHTA Vs. R. K. GULATI
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47	Civ DJ	24/2016	9370/16	SYNDICATE BANK Vs. GAUTAM SINGH
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